

OR

Rev Appl. 35/02 filed
by Sr A.B.L. Srivastava, Adv
on behalf of the applicant in
OA 1664/94 which was decided
on 6.2.02 By Hon Mr. Justice R.R.K.
Trivedi, VC & Hon Maj Gen. K.K. Srivastava
A.M., submitted
3/7/02

Rev. Appl. 35/02

in
OA 1664/94

(By circulation)

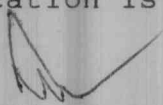
05.7.2002

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MAJ. GEN. K.K. SRIVASTAVA, MEMBER (A)

This review application against the order dated 6.2.02 passed in OA No.1664/94, has been filed on 22.3.02. Thus, the delay is of few days. The application for condoning the delay supported by an affidavit, has been filed. We are satisfied with the explanation, delay is condoned. However, on perusal we do not find that order suffer from any error of law apparent on the face of record calling our interference in this review application.

The review application is rejected.


MEMBER (A)


VICE CHAIRMAN

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